GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3870
TO BE ANSWERED ON THE 11.08.2023

ARTIFICIAL INTELLIGENCE IN HEALTH SECTOR

3870. SHRI MADDILA GURUMOORTHY:
SHRIMATI POONAM MAHAJAN:
MS. DEBASREE CHAUDHURI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a)   whether it is a fact that the Union Government has received some information about financial irregularities in various Central Health Schemes in the country and if so, the details thereof;

(b)   the necessary steps taken in this regard;

(c)   whether it is also a fact that the Government is contemplating the use of Artificial Intelligence (AI) to detect and prevent malpractices in the Central Health Schemes and if so, the manner in which the technology would prove to be helpful in preventing such financial irregularities;

(d)   whether the Government has conducted surprise raids in various hospitals on receiving complaints related to irregularities; and

(e)   if so, the details thereof along with the action taken against those found guilty ?

ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. MANSUKH MANDAVIYA)

(a) & (b)   Information received relating to financial irregularities in various Central Health Schemes are examined as per government rules and appropriate action is taken.

(c)   In line with the recommendation of NITI Aayog, Government has recently designated All India Institute of Medical Sciences (AIIMS), New Delhi as the Centre of Excellence (CoE) for Artificial Intelligence (AI) in healthcare to explore utilisation of AI in health schemes facilitating policy decision. Artificial Intelligence (AI) tools can support monitoring of physical and financial aspects of programmes including fraud detection,

effective disease management, identifying early warning signals as part of surveillance, development of Clinical Decision Support System (CDSS) supporting practitioners in providing quality care etc.

Further, National Health Authority (NHA) which implements Ayushman Bharat Pradhan Mantri – Jan Arogya Yojna (ABPM – JAY) has setup a National Anti-Fraud Unit (NAFU) with the primary responsibility for prevention, detection and deterrence of fraud and abuse under ABPM-JAY. National Health Authority has been using AI technologies to detect suspicious transactions / potential frauds in AB PM – JAY.

(d) & (e) Joint surprise checks were conducted by CBI in AIIMS, Rishikesh and CGHS, Pune to verify inter alia the allegations related to the violation of tendering process, cartel formation to bag tender etc. in the matter of award of contract at AIIMS, Rishikesh and allegations related to malpractice in purchase of items through GeM, etc. in CGHS, Pune.

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